

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 23rd Day Of April 2021
COURT HALL NO 24 AT PRINCIPAL BENCH, BENGALURU
at 04:40PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ
THROUGH VIDEO CONFERENCE

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
--------	----------	------------------------	---------------

MATTERS PERTAIN TO DHARWAD BENCH

ORDERS -1ST TIME MATTERS

1	CRL.P 100532/2021 OFFICE NOTE (DATE)	(439,) NAGARATHNA S PATTAR	GA : SERVED
2	CRL.P 100842/2021 A/W OFFICE NOTE	(439,) K L PATIL	GA - SERVED

ORDERS

3	CRL.A 100228/2019 V/O/D: 16-04-2021 ACCUSED NO 1 IS TAKEN IN TO CUSTODY (TCR KEPT BELOW)	(C,) ASHOK R KALYANASHETTY (NOC) SRINAND A PACHHAPURE	HCGP
4	WP 145029/2020 ACCEPTANCE OF MEMO A/W DOCUMENTS FILED BY RESPONDENT THROUGH E-MAIL DTD: 22-04-2021 (THE ABOVE WP IS DISPOSED OFF BEFORE HON'BLE SGRJ ON 01-09-2020) (DATE)	(S, TR SRINAND A PACHHAPURE) RAJENDRA R PATIL	PRASHANT S KADADEVAR FOR C/R6 (CP NO 21139/2020) GA FOR R1 R2 R3 & R5 R4:THE CEO ZILLA PANCHAYAT BAGALKOT - SERVED

---END---